

DIVISION BENCH

ITEM NO.7

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.238/2024 IN CP (IB) No.262/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 30th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S M/S GANGOTRI ENTERPRISES LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anand Chhibbar, Sr. Adv. : *For the Applicant*
assisted by Ms. Supriya Garg, Adv.

Sh. Nilotpal Shyam, Adv. with
Sh. Satyendra Sharma & : *For the RP, Ms. Babita Jain present*
Mohd. Nazim Khan, PCS *in person*

ORDER

IA NO.238/2024

Ld. Counsels representing the parties are present through VC.

- 1.** Let notice of the present application be issued to the RP and to the CoC through the RP as well.
- 2.** The response if any, be filed within a period of ten days with an advance copy to be supplied to the counsel opposite.
- 3.** The matter is adjourned for further hearing on 31st May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

30th April, 2024

Kavya Prakash Srivastava
(Stenographer)